

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 533 of 2019

IN THE MATTER OF:

MSTC Ltd.

...Appellant

Versus

SPS Steel Rolling Mills Ltd. & Ors.

...Respondents

For Appellant: Mr. Abhijeet Sinha, Ms. Pallavi Pratap, Ms. Saikat Sarkar and Ms. Neema, Advocates.

For Respondent: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Vaijayant Paliwal, Mr. Nikhil Mathur and Mr. Rishub Kappor, Advocates for RP.

Mr. Anup Kumar, Mr. Magan Seth, Mr. Varun Narang and Ms. Shweta, Advocates for R-1 & R-3

O R D E R

02.03.2020 Arguments of Learned Counsel for the Appellant completed.

List the appeal as 'Part Heard' for the Arguments of Learned Counsel for the Respondents before this special Bench on **26th March, 2020** at 2 o'clock.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)